

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 257 of 2014

Dated : 23rd November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**M/s Spectrum Power Generation Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Tabrez Malawat
Ms. Ruth Elwan
Mr. Hemant Singh

Counsel for the Respondent (s) : Ms. Ishaan Mukherjee for
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R2-R7

ORDER

Mr. Sanjay Sen, learned Sr. Advocate for the appellant has argued at length and his arguments are over. He may file Written Submissions on behalf of the appellant, if he wishes to do so, and serve copy thereof on the opposite sides.

Post this Appeal for arguments of the respondents and rejoinder submissions, if any, of the appellant on **11th December, 2015.**

**(T. Munikrishnaiah)
Technical Member
rkt/vg**

**(Justice Surendra Kumar)
Judicial Member**